

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K" MUMBAI**

**BEFORE SHRI OM PRAKASH KANT (ACCOUNTANT MEMBER) AND
SHRI RAHUL CHAUDHARY (JUDICIAL MEMBER)**

**ITA No. 6296/MUM/2017
Assessment Year: 2013-14**

Afton Chemicals India Private
Limited,
Lotus Corporate Park, 7th Floor, A
Wing, Ram Mandir Lane, Off. W.E.
Highway, Goregaon (E),
Mumbai-400063.
PAN No. AAHCA 6067 H
Appellant

Vs. Deputy Commissioner of Income
Tax, Circle-9(1)(1),
2nd floor, Aayakar Bhavan, M.K.
Road,
Mumbai-400020.
Respondent

Assessee by : Mr. Amol Mahajan, AR
Revenue by : Mr. Satya Pennisheety, DR

Date of Hearing : 16/03/2022
Date of pronouncement : 16/03/2022

ORDER

PER OM PRAKASH KANT, AM

This appeal has been preferred by the assessee against the final assessment order dated 30.11.2017 passed by the Dy. Commissioner of Income Tax-9(1)(1), Mumbai (hereinafter shall be referred as 'Assessing Officer') for assessment year 2013-14. At the outset, the Ld. counsel of the assessee

submitted that assessee has opted the Direct Tax Vivad Se Vishwas Scheme for settlement of Income Tax Dispute related to the captioned appeal.

In view of the dispute settled under Vivad Se Vishwas Act, 2020, the assessee requested to withdraw the appeal.

2. The Ld. Departmental Representative (DR) was not having objection against the withdrawal of appeal of the assessee.

3. As the dispute has already been settled under Vivad Se Vishwas Scheme and Form No.-5 prescribed under the Scheme for full and final settlement of the tax arrears has been issued and therefore, assessee is permitted to withdraw appeal and accordingly same dismissed as infructuous.

4. In the result, the appeal is dismissed.

Order pronounced in the open Court on 16/03/2022.

Sd/-
(RAHUL CHAUDHARY)
JUDICIAL MEMBER

Sd/-
(OM PRAKASH KANT)
ACCOUNTANT MEMBER

Mumbai;

Dated: **16/03/2022**

Rahul Sharma, Sr. P.S.

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.

3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Sr. Private Secretary)
ITAT, Mumbai